

Answers A1, A11, & A31,
are not clearly visible.

For order.

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Or. Dr 5.3.04

Copies of order
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Comsels for both sides

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2. ORDER DATED 5.3.2004.

Applicant is a candidate for the post of GDSMC of Nati Branch Post Office. He is also a candidate for the GDSMD of Kertal Branch Post Office ; both under Jagatsinghpur Sub Post Office. He claims to be a matriculate with first Division. His apprehension is that his case may not receive due consideration for both the aforesaid vacancies and, therefore, he has approached this Tribunal in the present Original Application under section 19 of the Administrative Tribunals Act, 1985.

Heard Mr. Samantray, learned Counsel for the Applicant and Mr. J. K. Nayak, learned Additional Standing Counsel for the Union of India; on whom a copy of this Original Application has been served.

In response to the advertisement, the Applicant has filed application with necessary documents within the time fixed in the advertisement. He should not be in any apprehension in his mind that his case may not receive due due consideration.

In the aforesaid premises, this OA is disposed of at this admission stage, with direction to the Respondents to consider the case of the Applicant, as per the rules for the posts, as aforesaid, alongwith others.

Send copies of this order alongwith OA to the Respondents and free copies of this order be given to learned counsel for both sides.

Member (Judicial)
05/03/04